Allotment of Scooters from Defence Quota

3944. SHRI G. S. REDDI: Will the Minister of DEFENCE be pleased to state:

(a) the number of applicants at present awaiting allotment of different makes of Scooters out of Defence Quota:

(b) the date of application of the person who tops the list of such applicants;

(c) whether action would be taken to increase the Defence Quota of Scooters in view of large demands; and

(d) whether his Ministry are getting any preference over other Ministries in regard to allotment of Scooters to their quota?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L, N. MISHRA): (a) The total number of applicants awaiting allotment of scooters from the Defence quota as on 1-3-1968 is :---

Lambretta	12578
Vespa	9955
Fantabulous	Nil

(b) The following are the priority dates of applicants who are at the top in the waiting lists :---

Lambretta-13-9-1963.

Vespa-28-5-1963.

Fantabulous-No application is pending.

(c) Ministry of Industrial Development and Company Affairs have been recently requested to increase the Defence quota.

(d) A separate sub-quota of Scooters has been allocated to the Ministry of Defence for allotment to Service and civilian personnel of the Defence organisation, excluding those serving in the Ministry of Defence Secretariat who are catered for by the Ministry of Industrial Development and Company Affairs. RECRUITMENT FOR THE POSTS OF SUB-EDITORS IN SAINIK SAMACHAR

3945. SHRI G. S. REDDI: Will the Minister of DEFENCE be pleased to state:

(a) whether recruitment rules for the posts of Sub-Editors and Assistant Journalists of Sainik Samachar have been framed;

(b) if not, the reason therefor; and

(c) when these are likely to be framed?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Recruitment Rules for posts of Sub-Editor, 'Sainik Samachar' exist, but these are being revised. Recruitment Rules for posts of Assistant journalist have not yet been finalised.

(b) and (c). Government had appointed a Study Group to consider the question of interchangeability of posts in different Wings of the Public Relations Directorate. In pursuance of its recommendations, draft Recruitment Rules have been framed and are under consideration and are expected to be finalised shortly.

SUB-EDITORS IN SAINIK SAMACHAR

3946. SHRI G. S. REDDI: Will the Minister of DEFENCE be pleased to state:

(a) the sanctioned strength of Sub-Editors and Assistant Journalists in the Sainik Samachar;

(b) how many of these are permanent posts;

(c) whether all permanent posts have been filled; and

(d) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) The sanctioned strength of Sub-Editors and Assistant Journalists is :---

Sub-Editors .. 10 Asstt. Journalists .. 23 (including 1 Leave Reserve).

(b) Seven posts of Sub-Editors and 20 posts of Assistant Journalists.